

(b) The Corporation is extending financial assistance on soft terms to State Governments and to backward areas, including tribal tracts and hill regions.

[English]

**Rail Line from Dimapur to Manipur**

2722. PROF. MEIJINLUNG KAMSON : Will the Minister of RAILWAYS be pleased to state :

(a) whether a survey was made years back for a new line of railway from Dimapur to Manipur, via Dansiri, Barak river valley and Karong ; and

(b) if so, the details of the report ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) There is no record available to show that such a survey was carried out.

**Extension of rail-head from Silchar to Jiribam**

2723. PROF. MEIJINLUNG KAMSON : Will the Minister of RAILWAYS be pleased to state .

(a) the progress so far made in the work of extension of rail head from Silchar of Assam to Jiribam of Manipur ;

(b) the allocation of fund for the work ;

(c) whether it is a time-bound work and if so, when it will be started and the scheduled time for completion ,

(d) the details of the reasons for its slow progress ; and

(e) whether there is any proposal to extend upto Imphal ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The physical progress of construction of the railway line from Silchar to Jiribam till February 1985 is about 25%.

(b) The outlay expected upto end of 1984-85 is Rs. 10.90 crores and the outlay proposed for 1985-86 is Rs. 1.00 crore.

(c) & (d). The progress of the work has been affected because land has not so far been handed over fully by the State Government and also due to the constraint of funds. The completion of work will depend upon timely handing over of the requisite land to the Railways and availability of resources.

(e) A Preliminary Engineering-cum-Traffic Survey for extension of the metre gauge line from Jiribam to Makru (19 kms) is in progress. There is no proposal at present to extend the line upto Imphal.

**Submergence of villages due to construction of Upper Kolab Dam**

2724. SHRI RADHAKANTA DIGAL: Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that large number of villages in Orissa are going to be submerged on the completion of upper Kolab dam project ;

(b) if so, the approximate number of people who are going to be displaced on completion of this project ,

(c) the compensation paid so far or proposed to be paid to the affected people in that part of Orissa ; and

(d) the details of the rehabilitation work undertaken or planned for these affected people ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). 149 villages are likely to come under submergence displacing about 5389 families on the completion of Upper Kolab Project.

(c) and (d). Compensation will be paid as per the provisions of Land Acquisition Act. In addition, State Government pro-

poses to extend the following facilities for rehabilitation of displaced persons :

- (i) Homestead land : Each family will get upto 0.2 ha of developed land.
- (ii) Cultivable land : Every family will be allocated 1.2 ha of irrigated land or 2.4 ha of unirrigated land.
- (iii) Transportation charges : @ Rs. 150/- per family

Community facilities such as a well, a school, an approach road and a transmit shed are being provided for each group of 50 families. Other facilities like gochara and cremation ground are also being provided for the rehabilitated villages. Two rehabilitation schemes, one near Batasana and the other near Nuagaon, together covering 3536 ha are ready for rehabilitation after completing the reclamation works. One more scheme in Boriguma Tehsil covering an area of 1417 ha has been identified for undertaking reclamation and rehabilitation works as and when necessary. The displaced families who are not willing to avail of the rehabilitation facilities are to be paid equivalent cash grant of Rs. 14,040/- per family. A Rehabilitation Advisory Committee has been formed which considers from time to time issues arising out of the rehabilitation work and guides the concerned Departments of the State Government.

#### Change in name of Waltair to Visakhapatnam

2725. SHRI S.M. BHATTAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are considering any proposal to change the name of Waltair to Visakhapatnam ; and

(b) if so, the time by which it will be done ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). A suggestion has been received for change of name of Waltair station to Visakhapatnam. The suggestion has been for-

warded to the State Government because as per extant policy any change in the name of the existing station can only be made on the recommendation of the State Government concerned with the concurrence of the Union Ministry of Home Affairs.

#### Construction of over-bridge at Kancharapalem

2726. SHRI S. M. BHATTAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal for constructing an over-bridge at Kancharapalem in Visakhapatnam town ;

(b) whether Government are aware that the citizens of the Visakhapatnam stand to regularly suffer for want of such facilities in the heavy traffic area of the town ; and

(c) the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c). According to extant rules, construction of road over bridge in replacement of busy level crossing is taken up by Railways jointly with the State Governments on cost sharing basis. Proposals for road over bridges are required to be sponsored by the State Governments. No proposal has yet been sponsored by Andhra Pradesh Government for providing road over bridge at Kancharapalem in Visakhapatnam town in lieu of this busy 'A' class level crossing.

#### National Seminar on Homoeopathy in Delhi

2727. DR. KRUPASINDHU BHOI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether a National Seminar on Homoeopathy was held in New Delhi recently ;

(b) if so, the recommendations made and resolutions passed at the Seminar and the reaction of Government thereto ; and